

Thursday, September 3, 1868

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

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Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament, 24 & 25 Vic., Cap. 67.

The Council met at Simla on Thursday, the 3rd September 1868.

PRESENT :

His Excellency the Viceroy and Governor General of India, *presiding*.

His Excellency the Commander-in-Chief, G.C.S.I., K.C.B.

The Hon'ble G. N. Taylor.

The Hon'ble H. S. Maine.

The Hon'ble John Strachey.

The Hon'ble Sir Richard Temple, K.C.S.I.

The Hon'ble Colonel H. W. Norman, C.B.

The Hon'ble F. R. Cockerell.

CARNATIC RECEIVER'S BILL.

The Hon'ble MR. MAINE presented the Report of the Select Committee on the Bill to appoint a Receiver of the property of the late Nawáb of the Carnatic.

EXTENSION OF REGULATIONS (MAUZA KHERIA) BILL.

The Hon'ble MR. STRACHEY presented the Report of the Select Committee on the Bill to bring the Mauza Kheria, in the District of Agra, under the operation of the general regulations.

The Council adjourned till the 10th September 1868.

WHITLEY STOKES,

*Asst. Secy. to the Govt. of India,
Home Department (Legislative).*

SIMLA, }
The 3rd September 1868. }